

IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

ITEM No.40

CA 3216/2019, CA 40/2020, CA 473/2020 In CP 1498/2019

IN THE MATTER OF:

ITC Ltd & AnrPetitioner
Vs	
Hotel Leela ventures Ltd & Ors	.. Respondent

Order under Section 241-242 of the Companies Act, 2013.

Order delivered on 30.09.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE. ACTG. PRESIDENT

SH. CHANDRA BHAN SINGH
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Counsel Mr. Somasekhar Sundaresan, Ms. Sneha Jaisingh
and Ms. Aastha Kaushal, i/b Bharucha & Partners

For the Respondent: Counsel Mr. Ashish Kamat, Mr. Areez Gazdar i/b Veritas
Legal for Respondent No. 1

ORDER

List the matter on 10.12.2021.

Sd/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

Sd/-
(CHANDRA BHAN SINGH)
MEMBER (TECHNICAL)